

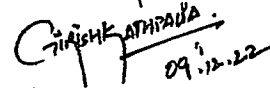
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In supersession of earlier order, the following committee is hereby reconstituted for Central District, Tis Hazari Courts, Delhi, with immediate effect :-

S.No	Name of the Committee	Name of Judicial Officers	Designation
1	Sub-Committee for fresh Empanelment of Support Person for Aiding Vulnerable Witnesses (Central)	Sh. Muneesh Garg, ASJ-01 (POCSO) (Central)	Chairperson
		Ms. Neelam Narang, Addl. PP/RCC, In-Charge from DCW	Member
		Addl. DCP-II, North District, Delhi Police	Member
		The Secretary, DLSA, Central District	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

  
29.12.22

(GIRISH KATHPALIA)  
Principal District & Sessions Judge (HQs)  
Delhi


No. 32269-349 /F.1(3)/Gaz/2022

Dated 09 DEC 2022

**Sub:- Re-constitution of Sub-Committee for fresh Empanelment of Support Person for Aiding Vulnerable Witnesses (Central).**

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes Delhi/New Delhi/Rouse Avenue.
3. The Officers concerned.
4. Sh. Kuldeep Naryan, Judge Family Court, South-East District, Saket Court, New Delhi.
5. Sr. AO(J)/AO (J)/AO, all the branches (Central), Tis Hazari Courts, Delhi.
6. The P.S. to the undersigned.
7. The DCA (Admin) Principal Accounts Officer, GNCT of Delhi.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.

  
Principal District & Sessions Judge (HQs)  
Delhi

